

cover the revenue gap and for financing their capital expenditure.

Watchmen at Ajanta Caves

5340. Shri S. A. Agadi: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 213 on the 24th May, 1967 and state:

(a) whether any watchmen are posted to keep watch day and night over the caves at Ajanta;

(b) if so, the number thereof and the number of caves assigned to each one of them;

(c) whether there is any proposal to have a strong gate at the entrance and, if not, the reasons therefor; and

(d) the total strength of staff engaged for the watch and ward of the Ajanta Paintings and Caves and the details of their pay?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) Yes, Sir.

(b) Twenty. They are entrusted with the following work:

- 1 One monument attendant is posted at the entrance gate for collection of tickets.
- 2 Eight monument attendants are posted at caves 1, 2, 16 and 17 (two in each).
- 3 Four are posted to look after caves 4 to 7, 9 to 11, 19 and 24 to 26.
4. Two monument attendants work as night watchman.
5. Three are generally on weekly off day.
6. Two are usually on leave such as casual leave, earned leave and compensatory leave etc.

(c) Iron collapsible gates already exist at the two entrances to the caves respectively near Caves 1 and 16.

(d) Twenty five as per details given below:—

Monument Attendants	20	(Scale of pay Rs. 70—85).
Senior Monument Attendant	1	(Do. Rs. 75—95).
Caretaker	1	(Do. Rs. 110—180).
Booking Clerk	1	(Do. Rs. 110—180).
Sweeper	1	(Do. Rs. 70—85).

Official Envelopes used by Kashmir Government

5341. Shri J. Sundar Lal: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the Jammu and Kashmir Government are still using envelopes bearing "On Jammu and Kashmir Government Service" instead of "On India Government Service";

(b) if so, whether this is permissible; and

(c) if not, the action Government propose to take in this regard?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) Yes, Sir.

(b) Under rule 181 of the Indian Post Office Rules, 1933, official postal articles shall bear the superscription "On India Government Service" when posted by Government officials authorised to use service postage stamps.

(c) The matter has been taken up with the Government of Jammu and Kashmir.

कार्यालयों में प्रयुक्त होने वाली हिन्दी टाइप मशीनें

5342. श्री नरसिंह प्रसाद :
श्री रवि राय :